

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. N. T. GHADGE
COURT 39 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100192/2018	The State of Matunga Police Station Vs Meghnath Nukul Haldar	Adv. Naik(S.A.)
<u>HEARING</u>				
2	SESSIONS CASE	100499/2016	THE STATE OF KANJURMARG POLICE STATION. Vs SHIVSHANKAR @ BHIM MANGARU GUPTA	Anjali Patil
(Main Matter SESSIONS CASE/0100207/2010)				
3	SESSIONS CASE	100226/2020	The State of Maharashtra - Vakola Police Station Vs Vinodkumar Neru Harijan	APP
4	CRI BAIL APPLN	102080/2020	Kavita Sachin Dhotre - Applicant. Vs State - Bhandup Police Station - Respondent.	Sandeep Singh
5	CRI BAIL APPLN	102130/2020	Imran Shaikh S/o Shahalam Shaikh --- Applicant Vs The State of Maharashtra - Trombay Police Station --- Respondent	Obaidullah Azmi
6	ABA	101348/2020	Rahul @ Narendra Khemchand Bagoriya and Ors. 2 Vs The State of Maharashtra Through Nirmal Nagar Police Station	S. A. Vasid
<u>EVIDENCE PART HEARD</u>				
7	SESSIONS CASE	100242/2016	THE STATE OF BANDRA POLICE STATION. Vs SUSHIL SHIVPRASAD GIRI	
8	SESSIONS CASE	100602/2017	The State-Shivaji Nagar Police Station Vs Abrar Latif Khan	P. P. Adv. Munira
<u>EVIDENCE</u>				

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9	SESSIONS CASE	100755/2014	The State Nagpada P.S Vs Ranjaykumar Sanjayravidas Ram and ors.	Adv. Roshni singh for A/2 and A/3
10	SESSIONS CASE	100463/2015	The State of RCF Police station Vs Velu Murgan Mani Murgan	Adv. Desai
11	SESSIONS CASE	100888/2015	The State of Maharashtra Vs Mohammad Rais Mohammad Yunus Qureshi	
12	SESSIONS CASE	100460/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs TARBEJ ABDUL AAHAT SHAIKH AND ANOTHER 01	
<u>CHARGE</u>				
13	SESSIONS CASE	100814/2016	CHEMBUR POLICE STATION. Vs JAVED ALAM QURESHI	
14	SESSIONS CASE	1000457/2018	The State of Maharashtra - Vikhroli Police Station Vs Javed Akhtar Shaikh	PP
15	SESSIONS CASE	101038/2019	The state of maharashtra - Mulund police station Vs Rakesh Chhotelal Nai	PP
<u>COMPLIANCE</u>				
16	SESSIONS CASE	101053/2019	The State of Maharashtra - Parksite Police Station Vs Sidharth Bhaguji Mogle and Ors. 04	PP
<u>REPLY/SAY</u>				
17	CRI M A	101182/2020	Noori Shaikh - Applicant in BA 1626 of 2020 Vs The State of Maharashtra - V.B.Nagar Pl.Stn - Respondent	Suhail Shariff

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18	ABA	101352/2020	Bhaskar Fakira Sarode and Ors. 3 Vs The State of Maharashtra Through Nirmal Nagar Police Station	S. S. Bedekar
<u>APPEARANCE</u>				
19	CRI REV APP	100090/2020	Anal Ramesh Soni @ MA 701-19 @ MA 702-19 - Applicant, Org. Accused Vs Mansi Manoj Kadve - Respondent, Org. Complainant	Suhail I. Shariff and Prastut Dalvi
20	SESSIONS CASE	100497/2020	The State Of Maharashtra Through Vakola Police Station Vs Dinesh @ Vikram Kumar Kaleshwar Sharma	PP
21	SESSIONS CASE	100682/2020	The State - Ghatkopar Police Station, Mumbai Vs Mariyam @ Amma@ Madhavi Abdul Rehaman Shaikh	PP
<u>SAYHEARING ON EXH.READY</u>				
22	SESSIONS CASE	100083/2014	The State Juhu P.S Vs Suraj Aditya Pancholi	Adv Prasanna Patil with adv Mangesh Deshmukh

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1	SESSIONS CASE	100223/2016	THE STATE OF COLABA POLICE STATION. Vs AFTAB AALAM IQBAL AHMED KHAN AND ORS.02	Adv P R Yadav for A/1, adv I. B. Singh for A/2, Adv Amin Solkar for A/3
2	SESSIONS CASE	1000493/2018	State Deonar Police Station Vs Nandlal Guruprasad Gupta And Ors.	PP
3	CRI M A	102238/2018	Vikrant Vinayak Sawant @ Appeal ---18 @ MA 2237-18 - Appllant Vs Vrushali Vikrant Sawant	S. M. Gaonkar and Associates
4	CRI APPEAL	100486/2019	Vikrant Vinayak Sawant - Appllant Vs Vrushali Vikrant Sawant	S. M. Gaonkar and Associates
5	CRI M A	103275/2019	Pankaj Avinash Gaikwad -- Applicant Vs Samiksha @ Kavita Pankaj Gaikwad -- Respondent	Shikhani Shah
6	MISC APPLN SC	100277/2020	Siddhesh Nandkumar Manjare Vs State Kurla Police Station	Ajit Pawar
7	CRI BAIL APPLN	102060/2020	Amita Gunaji Kasale - Applicant. Vs State -Pantnagar Police Station - Respondent.	Shivaji K. Farakate
8	CRI BAIL APPLN	102079/2020	Rizwan Noor Ahmad Shaikh - Applicant. Vs State - Mahim Police Station - Respondent.	Anil S. Kamble.
9	ABA	101240/2020	Prabhakar Sitaram Devkar Vs The State Pant Nagar Police Station	Samarsagar H. Tiwari PP

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10	CRI BAIL APPLN	102100/2020	Deepak @ Bandu Ashruba Mand - Applicant. Vs State - shivaji Park Police Station - Respondent.	Safiullah Mansuri.
11	ABA	101369/2020	Imran Mohammed Hanif Shaikh and others 2 Vs The State Kurla Police Station	Sharif Shaikh and Mateen Shaikh
<u>EVIDENCE PART HEARD</u>				
12	SESSIONS CASE	100160/2013	The State Dindoshi P. Stn. Vs Sunil Dagdu Pawar and Ors.	
13	SESSIONS CASE	100622/2014	The State RCF P. Stn Vs Rani @ Shanti Shankar Chitla	Adv. P. R. Dave
<u>EVIDENCE</u>				
14	SESSIONS CASE	100581/2015	The State of RAK Marg Police Station. Vs Vivek Atmaram Chavan	Adv Vijay Agal with adv Sujata Patil
15	SESSIONS CASE	100100/2016	THE STATE OF L.T. MARG POLICE STATION Vs BABULAL RANCHAND SHAH	Adv. P. S. Jain
(Main Matter SESSIONS CASE/0100263/2014)				
16	SESSIONS CASE	100227/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs JALALUDIN MOMIN ANSARI	
17	SESSIONS CASE	100261/2017	MAHIM POLICE STATION Vs APPASAHEB RAJARAM HAKE AND ORS.03	
18	SESSIONS CASE	100707/2017	The State Ghatkopar Police Station Vs Nitin Lahuchand More	

CHARGE

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19	SESSIONS CASE	100158/2016	CHEMBUR POLICE STATION Vs MADHUKAR RAMU DEVENDRA @ TAMBHI AND ORS.05	
Sub Matter: SESSIONS CASE/0100557/2016				
20	SESSIONS CASE	100314/2016	THE STATE OF MAHIM POLICE STATION. Vs KUNDAN KUMAR SANJAY SINGH AND ORS.03	
21	SESSIONS CASE	100557/2016	THE STATE OF CHEMBUR POLICE STATION. Vs RAVI RAMU DEVENDRA	
(Main Matter SESSIONS CASE/0100158/2016)				
22	SESSIONS CASE	100478/2019	The State of Maharashtra - Kurla P. Stn. Vs Mukhtar Ahmed Shafiul Hasan Shaikh and Ors. 01	APP
23	SESSIONS CASE	100079/2020	The State of Maharashtra - Kanjur Marg Police Station Vs Satish Khandu Khaire	APP
24	SESSIONS CASE	100231/2020	The State of Maharashtra- Nehru Nagar Police Station Vs Shyam Mohan Macchrela	APP
REPLY/SAY				
25	SESSIONS CASE	100113/2011	Trombay P. Stn. Vs Dasarath Punjani Awahd and one other	P. P. Mule for A 1, Adv. Bankar for A 2
26	CRI M A	102881/2015	Mliet Rolphie Mathias-nee Ms. Maliet Dsouza Vs Rolphie Mathias -Respdtd.	H. T. Pawar
(Main Matter CRI APPEAL/0100480/2015)				
27	ABA	101300/2020	Krishna @ Shrikrishna Vijay Sarvade and 3 ors. Vs The State of Maharashtra Vikroli P.stn.	Shivaji K.Farkate

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28	ABA	101313/2020	Mangesh Mohan Shinde and 4 ors. Vs The State Kherwadi P.stn.	Divakar Rai
29	CRI BAIL APPLN	102207/2020	Chandra Prakash Mali S/o Harjiram --- Applicant Vs The State of Maharashtra - Vinoba Bhawe Nagar Police Station --- Respondent	Ditendra Mishra
30	ABA	101362/2020	Mukund Yeshwant Ghadigavkar Vs The State of Maharashtra Through Mahim Police Station	Aarati Deshmukh
31	ABA	101367/2020	Sarfaraz Umar Farooq Shaikh and anr. Vs The State Nirmal Nagar Police Station	Akhlak A. Khan
<u>APPEARANCE</u>				
32	SESSIONS CASE	100599/2020	The State Gamdevi Police Station Vs Smt. Nilam Suresh Rajput	PP
33	CRI BAIL APPLN	102212/2020	Abhijit Desai S/o. Ganpat Desai - -- Applicant Vs The State of Maharashtra - Navghar Police Station --- Respondent	M/s. Udaipuri and Co.

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1	SESSIONS CASE	100023/2017	SION POLICE STATION. Vs ANIL PARASLAL GUPTA AND ORS.02	APP Mr. P.S.Tawade Adv. Gadgil for A-1 to 3
<u>HEARING</u>				
2	SESSIONS CASE	100135/2011	The State D. N. Nagar P. Stn Vs Pramod Babu Keluskar and 2 ors	Adv Bhandushali for A/1, Adv Ram Pawade for A/3
3	SESSIONS CASE	100068/2016	The State Of Shivaji Nagar Police Station. Vs IQBAL AHMED KALLAN KHAND AND ANOTHER 01	
4	SESSIONS CASE	100792/2016	DCB,CID UNIT-II Vs PRADEEP PRABHAKAR PARAB AND ORS.03	
5	CRI M A	102042/2019	Nirmal Gagubhai Chhadwa. In BA 1352-19 - Aplcnt. Vs Ranjit Vardichand Jain - Respondent	Nilesh Tribhuvann and Burzin Bharucha and Aarti Deodhar
6	SESSIONS CASE	101683/2019	The State of Maharashtra -Cuff Parade Police Station Vs Padmakar Krishnarao Nandekar	APP
7	CRI M A	101158/2020	Pinky Dilip Choudhary - Applicant. Vs State - Nagpada Police Station - Respondent.	Vishal Ghosale.
8	CRI BAIL APPLN	102095/2020	Sikandar Razzak Shaikh -- Applicant Vs The State of Maharashtra - Kurla Police Station ---- Respondent	Khalid Azmi and Associates

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9	CRI BAIL APPLN	102189/2020	Kundan Singh @ Bunty S/o Raghuveersingh Lakhanpal @ Kundansingh --- Applicant Vs The State of Maharashtra - Vakola Police Station --- Respondent	Rohit Dewaliya
10	CRI BAIL APPLN	102190/2020	Karan Singh Mahendra Singh Lohiya --- Applicant Vs The State of Maharashtra - Vakola Police Station --- Respondent	Shaivez Khan
STATEMENT US 313 CR.P.C.				
11	SESSIONS CASE	100729/2017	ANTOP HILL POLICE STATION Vs SACHIN SAKHARAM MALORE	Sanjay Naik (S.A.)
EVIDENCE PART HEARD				
12	SESSIONS CASE	100190/2014	The State V.B.Nagar P.S Vs Shantabai Sunkappa Jadhav and ors.	Adv. Anjali Patil
13	SESSIONS CASE	100263/2014	The State L.T.Marg P.S Vs RAKESH BABULAL SHAHA.	Adv. Naik (S.A.)
Sub Matter: SESSIONS CASE/0100100/2016				
14	SESSIONS CASE	100233/2015	The State of Bandra Police Station Vs Clerance Anthony Pareira And Another One	Adv. Ware for A/1, Adv. Mrs. Khatri for A/2
15	SESSIONS CASE	100699/2016	The State Nehru nagar Police Station Vs Salim Noor Mohammed Shaikh	SPP Mr. Ankush Dhokale Adv Mr. Borade
EVIDENCE				
16	SESSIONS CASE	100543/2017	The State Antop Hill Police Station Vs Pradip Sugriv Gawali	

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17	SESSIONS CASE	100036/2018	The State Kherwadi Police Station Vs Abhishek Hariprasad Pandey	
<u>CHARGE</u>				
18	SESSIONS CASE	100525/2016	THE STATE OF VIKHROLI POLICE STATION. Vs NITIN NARAYAN RAJPUT	
19	SESSIONS CASE	100775/2016	TILAK NAGAR POLICE STATION. Vs PRASHANT PRAKASH KHETLE	
20	SESSIONS CASE	100145/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Sachin Dilip Magare	APP
21	SESSIONS CASE	100647/2019	The State of Maharashtra - Mankhurd Police Station Vs Pranay Samadhan Ingale	PP Adv. Jadhav for A/1, Adv. Laxmi Kadam for A/2, Adv. Ganesh Shinde for A/3 and A/4
22	SESSIONS CASE	101135/2019	State of Maharashtra - Nirmal Nagar Police Station Vs Mohd. Faruque Idrisi @ Chand	APP Moin Khan
23	SESSIONS CASE	101197/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Nadeem Jamal Ahmed Shaikh and ors. 03	APP Adv. F. Y. Shaikh
24	SESSIONS CASE	101731/2019	The State of maharashtra - Nirmal nagar police station Vs Mohd. Hussain Mohd. Umar shaikh and othrs 3	PP

REPLY/SAY

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25	SESSIONS CASE	100060/2018	The State of Mulund Police Station Vs Lakhan Bharat Gaikwad and Others	
<u>APPEARANCE</u>				
26	SESSIONS CASE	102098/2019	The State of Maharashtra - Nagpada Police Station Vs Mehfurz Muzaffar Ansari and other 01	APP
27	SESSIONS CASE	100372/2020	The State of Maharashtra - Marg Police Station Vs Arif Kale Khan	APP
28	SESSIONS CASE	100531/2020	The State - Vikhroli Police Station, Mumbai. Vs Ronald Victor Montero	PP
29	SESSIONS CASE	100532/2020	The State - Ghatkopar Police Station, Mumbai Vs Mohd. Sohel Mohd. Shafi Shaikh	PP
30	SESSIONS CASE	100535/2020	The State Ghatkopar Police Station Vs Pradeep Waman Kadam	PP

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1	ABA	101196/2020	James Thomas Godwin Vs The State of Maharashtra Parksite P.stn.	Ganesh Murthy
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100900/2014	The State Deonar P.S Vs Irfan Hasan Miya Shaikh	Adv Salunke
3	SESSIONS CASE	100522/2015	The State of MIDC Police Station Vs Smt. Asha Namdeo Sagar	Adv. Sejpal
4	SESSIONS CASE	100575/2015	The State of Nagpada Police Station Vs Asif Meermohd.Khan	Merchant
5	SESSIONS CASE	100161/2017	KALACHOWKY POLICE STATION. Vs RAKESH KISAN JAGARIYA	Adv. Naik(S.A)
<u>EVIDENCE</u>				
6	SESSIONS CASE	100716/2015	The State of Santacruz Police Station Vs Amit Rai @ Rahul Rai @ Madankumar Rajman Prasad	Adv. Pankaj More
7	SESSIONS CASE	100467/2017	BANDRA POLICE STATION. Vs AKHTAR FAIM SHAIKH	
8	SESSIONS CASE	100211/2018	The State of Trombay Police Station Vs Sagar Shivaji Kalukhe and 1 Accud,	
<u>CHARGE</u>				
9	SESSIONS CASE	100449/2017	D.B.MARG POLICE STATION Vs SMT. DIVYA @ KAJAL SURESH SHETTY AND ORS.03	
10	SESSIONS CASE	100669/2017	The State Nehru Nagar Police Station Vs Harshad Dattaram Salunkhe	

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11	SESSIONS CASE	100095/2018	COLABA POLICE STATION Vs SOHAN CHOTU JAISWAL	
12	SESSIONS CASE	100102/2018	The State of Deonar Police Station Vs Harish Dhondiba Sonawane	
13	SESSIONS CASE	101028/2019	The State of maharashtra - Trombay police station Vs Chaitanya Johari @ Chaitanyakumar soni and 2 ors	PP
14	SESSIONS CASE	101039/2019	The state of maharashtra - kurla police station Vs Ravindra chagan shimpi	PP
15	SESSIONS CASE	101443/2019	The State of Maharashtra - Mulund Police Station Vs Madhav Durgappa Katar and ors. 03	APP
<u>ORDER</u>				
16	SPL CRI MA	101887/2019	Paresh Kesubhai Chudasama and Others Vs The Neelkanth Deep Co-op Society and Others	
<u>REPLY/SAY</u>				
17	SESSIONS CASE	101186/2019	The State of Maharashtra - Agripada Police Station Vs Ganesh Imrat Utkar	APP
<u>APPEARANCE</u>				
18	SESSIONS CASE	100279/2020	The State of Maharashtra - Mankhurd Police Station Vs Shashikant Nana Barhate	APP
19	SESSIONS CASE	100620/2020	The State - Trombay Police Station, Mumbai Vs Imran Shaha Alam Shaikh	PP

STEPS

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			<u>SAYHEARING ON EXH.READY</u>	
21	SESSIONS CASE	100282/2016	THE STATE OF GHATKOPER POLICE STATION. Vs RAHUL SHIVMANI TIWARI AND ORS.03	
